

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.4(22)-HC/2022-23/9576-79

Dated, Agartala, the 6th April, 2023

NOTIFICATION

Written Screening Test for recruitment to the post of **Lower Division Clerk (LDC)** for the establishment of the Tripura Judicial Academy, Agartala earlier scheduled on 29.01.2023 in pursuance of the Advertisement dated 23.02.2017 issued by the Tripura Judicial Academy, Agartala and the subsequent Advertisement dated 22.08.2022 issued by the High Court of Tripura **has been rescheduled on 30.04.2023 (Sunday) from 11:00 A.M. to 01:00 P.M.** in the following venues:-

Roll No.	Venue
01 - 400	M.T.B. Girls' H.S. School, Agartala
401-700	Sishubihar H.S. School, Agartala
701-1000	Umakanta Academy (New Building), Agartala
1001-1300	Umakanta English Medium H.S. School, Agartala
1301-1525	Bijoy Kumar Girl's H.S. School, Agartala,

Candidates who applied through online mode pursuant to the Advertisement dated 22.08.2022 are requested to download fresh **Call letters** from the official website of the High Court of Tripura (<https://thc.nic.in>) by clicking on the '**Recruitment** [Online Application]' tab w.e.f. **17.04.2023 to 29.04.2023** using their login credentials so created at the time of submission of the Online Application. If any candidate forgets the login credentials, he/she may seek the assistance of the office by sending request through e-mail (ID: recruitmentcell.thc@gmail.com).

Candidates who applied through offline mode pursuant to the Advertisement dated 23.02.2017 and **already received their Call Letters by post, can appear with their previous Call Letters.** Candidates who did not receive **Call Letters** earlier are requested to collect duplicate **Call Letters** from the office of the undersigned between **25.04.2023 to 29.04.2023** during office hours showing original photo identity card and by submitting two copies of identical passport size photographs.

Sd/-
(S. Chakraborty)
Registrar(Admn.,P&M)

Copy to:

1. The Director, Tripura Judicial Academy, Agartala;
2. The Private Secretary-I to the Registrar General, High Court of Tripura, Agartala;
3. The System Analyst, Computer Section, High Court of Tripura, Agartala to upload the same in the official website of the High Court; and
4. Notice Board.

Registrar (Admn.,P&M)